

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-101
CP No.-86/59/ND/2024

IN THE MATTER OF:

SAA Stainless Steel Private Limited

.....Applicant

Vs.

Ultratech Textures Paints Private Limited & Ors.

.....Respondent

SECTION

U/s 59 CA

Order delivered on 01.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel on behalf of the Petitioner is present and sought time to make necessary changes in the petition. Time prayed for is granted. List the matter on **12.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)